





## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 524/2024 & I.A. No. 4420/2025

### ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr. Akshit Mago & Ms. Anshika Saxena, Advs.

versus

### WIKIMEDIA FOUNDATION INC & ORS.

.....Defendant

Through: Ms. Shivani Rawat with Mr. Abhi Udai Singh Gautam, Mr. Pranav Tomar and Ms. Shubhangni Jain, Advs. for D-1.

### CORAM: JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS) <u>O R D E R</u>

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19.02.2025

Proceedings are being conducted through hybrid mode.

Ld. Presiding Officer is on leave from 18<sup>th</sup> to 25<sup>th</sup> February, 2025.

At joint request, let the matter be placed before Hon'ble Court for further directions on the date already fixed i.e. 24<sup>th</sup> February, 2025.

# PERSONAL ASSISTANT TO SH. DEVENDER KUMAR GARG (DHJS) JOINT REGISTRAR (JUDICIAL)

FEBRUARY 19, 2025/v

Click here to check corrigendum, if any

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